

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Criminal Appeal No(s). 1347/2010

MEHMOOD UL REHMAN

Appellant(s)

VERSUS

KHAZIR MOHAMMAD TUNDA & ORS.
(with appln. (s) for stay)
with CrI.A. No. 1348/2010
(With appln. for stay)

Respondent(s)

Date : 20/03/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)
CrI. A. No. 1347

Mr. Soli J. Sorabjee, Sr. Adv.
Mr. Sarad Kumar Singhania, Adv.
Mr. Amit Kuamr Singh, Adv.

CrI.A. 1348

Ms. Vibha Datta Makhija, Sr. Adv.
Ms. Rashmi Singhania, Adv.
Mr. Praveen Chaturvedi, Adv.
Mr. Anisul Haque, Adv.

For Respondent(s)
CrI.A. 1347,1348

Mr. S. Janani, Adv.
Mr. Deepak Goel, Adv.
Mr. Sunando Raha, Adv.

CrI.A. 1347

Ms. Vibha Datta Makhija, Sr. Adv.
Ms. Rashmi Singhania, Adv.
Mr. Praveen Chaturvedi, Adv.
Mr. Anisul Haque, Adv.

CrI.A. 1348

Mr. Soli J. Sorabjee, Sr. Adv.
Mr. Sarad Kumar Singhania, Adv.
Mr. Amit Kuamr Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Signature Not Verified

Digitally signed by
Pardeep Kumar

Judgment reserved.

Date: 2015.04.08
12:34:49 IST
Reason:

(VEENA KHERA)
COURT MASTER

(PARDEEP KUMAR)
AR-cum-PS